

HIGH COURT OF CHHATTISGARH AT BILASPUR



NOTICE

Bilaspur, Dt. 05/05/2021

The Collector and District Magistrate, Bilaspur, vide Order No. 1940/2021 dated 04.05.2021 has further extended the lockdown in Bilaspur District, where the High Court is situated till 15.05.2021.

In compliance of the Order No. 73(Mis)/II-14-1/2021, dated 12.04.2021, of this Registry and in view of order dated 05/05/2021 of the Registrar General advancing the summer vacation from 10/05/2021 to 05/06/2021 the limited functioning of the High Court of Chhattisgarh shall stand extended till 07.05.2021.

In view of the above, the cases already listed in the cause list for 22.04.2021 are hereby delisted.

The cases which are extremely urgent in nature may be mentioned before the Registrar (Judicial)/ Additional Registrar (Judicial) as per the practice prevalent in the High Court during holidays.

By Order of Hon'ble The Chief Justice

Sd/-
(Yogesh Pareek)
Registrar (Judicial)